

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17.05.2017


ORDER NO. 63 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **62 of 2017 for CESTAT Chandigarh** to the extent indicate below :

From 29.5.2017 to 02.06.2017 Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri Anil G. Shakkarwar, Member (T) will also hear those Division Bench matters wherein there is a bench direction for "not to be listed before Hon'ble Shri Devender Singh, Member (T)".

During this period Hon'ble Shri Anil G. Shakkarwar, Member (T) will also hear Difference of Opinion matters as notified.

By Order


(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice
Board/ Website/Guard File/Office Copy.


Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17.05.2017

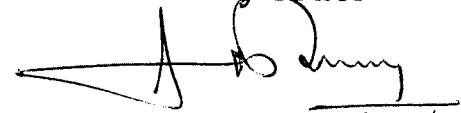
ORDER NO. 64 of 2017

The Hon'ble President is pleased to partially sitting notified vide 57 of 2017 for CESTAT Hyderabad to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. V. Ravindran, Member (J) and Hon'ble Sh. M. M. Damodhar, Member (T)	From 12.06.2017 to 23.06.2017	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

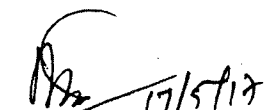


(A. Mohan Kumar) 17/5/17

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


17/5/17
Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17.05.2017


ORDER NO. 65 of 2017

The Hon'ble President may please to order the following sitting commencing from **22.05.2017 to 02.06.2017** or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 22.05.2017 to 02.06.2017	Excise Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 22.05.2017 to 02.06.2017	Customs and Service Tax Division Bench matters.
Hon'ble Ashok K. Arya, Member (Technical)	From 22.05.2017 to 02.06.2017	Single Member Bench Matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any. Submitted for approval please.

By Order


(A. Mohan Kumar) 17/5/17
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

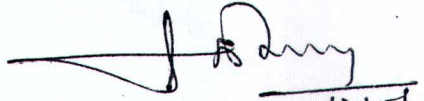
Dated: 17.05.2017

ORDER NO. 66 of 2017

The Hon'ble President is pleased to partially modify the sitting notified vide **53 of 2017 for CESTAT Chennai** to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi C.S., Member (J) and Hon'ble Shri V. Padmanabhan, Mmber (Technical)	From 12.06.2017 to 23.06.2017	Those Division Bench matters, wherein the adjudication order has been passed by Hon'ble Shri M.M. Damodhar, Member (T), as adjudicating authority, time bound Supreme Court/ High Court remanded matters and also Appeal No. C/40966/2015, wherein high stakes involved, shall be heard.

By Order


(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


17/5/17
Dy. Registrar